GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1565 ANSWERED ON:03.08.2010 FIRING BY BSF PERSONNEL Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons and children killed in firing by the BSF personnel during the current year, Statewise including Cooch Behar area in West Bengal;

(b) whether the Government has conducted any inquiry in this regard; and

(c) if so, the details thereof and the outcome of the inquiry alongwith the action taken against the accused personnel?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): In all 50 persons have died in firing by the BSF troops during the current year. State wise detail is as under :-

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(a) J&K - 03 (Pakistani)
+ 02 unidentified
(b) Punjab - 04 (Pakistani)
(c) Rajasthan - 02 (Pakistani)
(d) West Bengal - 35 (Indian-15 & Bangladeshi -20)
(e) Assam - 03
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(f) Meghalaya - 01 (Bangladeshi)

#Includes 04 Indian and 02 Bangladeshi Nationals in Cooch Behar.

(b) & (c): Court of Inquiry is conducted in all cases of firing incidents and action taken under the provisions of BSF Act & Rules.

In the particular case of firing incident which occurred recently in Cooch Behar area on 04.05.2010, one lady and one child died. The Court of Inquiry conducted found that BSF Constable resorted to firing when the inhabitants of Village Dhadiyal (Sailpara), Distt Cooch Behar tried to take cattle beyond border fencing illegally without recording their entries in the Gate In-out Register, in contravention of the security instructions. On being stopped, they assaulted 04 BSF personnel causing multiple injuries to them. The Court of Inquiry held that BSF Constable Bijender Singh resorted to firing in exercise of the Right of Self-defence on bonafide Govt. duty. However, case is under investigation by the Police.